

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 4442
TO BE ANSWERED ON 29.03.2017**

APPOINTMENT ON COMPASSIONATE GROUNDS

4442. DR. K. KAMARAJ:

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of applications for appointment on compassionate grounds pending with the Railways, State-wise including Tamil Nadu; and**
- (b) the time by which these applications are likely to be disposed of?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a): A total of 1490 cases were pending for appointment on compassionate grounds on the Railways at the end of November 2016. State-wise details of such cases are not maintained.

(b): Each and every case of compassionate appointment is dealt with and disposed of expeditiously to save the family of the ex-employee from any hardship. Majority of such cases are pending on account of wards being minor, non-availability of suitable vacancies, legal cases pending in courts, etc. Therefore, no time frame can be laid down for the disposal of the pending cases.
